

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 267/252/ND/17

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

NAME OF THE COMPANY: Skyark Infrastrure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

Present: Ms. Reema Jain, PCS for the Petitioner
Mr. Manish Raj, CP for ROC Delhi

ORDER

Mr. Manish Raj, Ld. Prosecutor appearing on behalf of the ROC prays for some time to file his report. Let the same be filed before the next date of hearing.

To come up on 26th February, 2018.

-s-d-1

**(Deepa Krishan)
Member (T)**

-s-d-1

**(Ina Malhotra)
Member (J)**